

वर्षा के अभाव के कारण बिजली के  
उत्पादन में कमी

\*54. पंडित भवानी प्रसाद तिवारी :  
सिंचाई तथा विद्युत् मंत्री यह बताने की  
कृपा करेंगे कि :

(क) चालू वर्ष में विभिन्न राज्यों में  
वर्षा के अभाव के कारण बिजली के उत्पादन  
में कितना झुस हुआ ; और

(ख) स्थिति में सुधार करने के लिए  
क्या उपाय किये जा रहे हैं ?

†[FALL IN THE PRODUCTION OF ELECTRICITY  
DUE TO FAILURE OF RAINS

\*54. PT. BHAWANIPRASAD  
TIWARY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the extent to which there was  
a fall in the production of electricity  
in the various States due to the  
failure of rains during the current  
year; and

(b) the measures which are being  
taken to improve the situation?

सिंचाई तथा विद्युत् मंत्री ( श्री फखरुद्दीन  
अली अहमद ) : (क) तथा (ख) राज्य  
सभा के टेबल पर 23 फरवरी, 1966  
को एक विवरण रखने का मेरा विचार है,  
जिस में अन्य बातों के साथ साथ इस प्रश्न में  
पूछी गई जानकारी भी शामिल होगी ।

†[THE MINISTER OF IRRIGATION  
AND POWER (SHRI FAKHRUDDIN  
ALI AHMED): (a) and (b) I propose  
to lay a statement on the Table of  
the Rajya Sabha on the 23rd Feb-  
ruary, 1966. which would *inter alia*  
cover the information asked for in  
this question.]

†[] English translation.

# SALE OF EXPOSED FOOD

\*55. SHRI I. K. GUJRAL: Will the  
Minister of HEALTH AND FAMILY  
PLANNING be pleased to state:

(a) whether it is a fact that the  
number of road-side stalls selling ex-  
posed food in New Delhi has increas-  
ed in recent months;

(b) if so, what steps have been  
taken to meet this menace to public  
health; and

(c) whether the new Food Adul-  
teration Act has since been used to  
meet this situation?

THE MINISTER OF HEALTH AND  
FAMILY PLANNING (DR. SUSHILA  
NAYAR): (a) Yes.

(b) During the period 1st October,  
1965 to 9th February, 1966, 190 pro-  
secutions under the Prevention of  
Food Adulteration Act, and 634 under  
the Punjab Municipal Act were laun-  
ched by the N. D. M. C. against haw-  
kers dealing in foodstuffs.

(c) Yes.

\*56. [Transferred to the 25th Feb-  
ruary, 1966.]

## POWER SUPPLY CUT BY PUNJAB TO DELHI

\*57. SHRI P. ABRAHAM: Will the  
Minister of IRRIGATION AND  
POWER be pleased to state:

(a) whether the Government of  
Punjab has cut the supply of electri-  
city to Delhi from Nangal Power  
Station; and

(b) if so, the steps taken to supply  
electricity to industries from the  
alternative sources?

THE MINISTER OF IRRIGATION  
AND POWER (SHRI FAKHRUDDIN  
ALI AHMED): (a) Yes, Sir.

(b) The Delhi Electric Supply  
Undertaking has harnessed all the  
generating plants available with them,

including old plants to meet the shortage. As a result, there has been no cut in the supply to the consumers in Delhi.

#### FOREIGN EXCHANGE FOR BEAS DAM

\*58. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state whether the Government of Punjab has requested the Central Government for Rs. 2 crore foreign exchange to enable it to expedite the completion of the Beas Dam?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): The Beas Project authorities have requested for release of foreign exchange worth about Rs. 1 crore to meet their immediate requirements. The proposal is under examination.

#### CONCESSION TO INCOME-TAX ASSESSEES IN BORDER AREAS

\*59. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have issued instructions to the Income-Tax authorities in the Punjab, Rajasthan, Jammu and Kashmir States asking them not to levy any penalty for non-payment of income-tax from people in the border areas; and

(b) if so, the period for which this concession has been extended?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) Up to the end of February, 1966.

#### POLITICAL LEADERS IN RAMSWAROOP T.B. HOSPITAL, MEHRAULI

\*60. SHRI ABDUL GHANI: Will the Minister of HEALTH AND

FAMILY PLANNING be pleased to state:

(a) whether it is a fact that in the Ramswaroop T.B. Hospital, Mehrauli, rent is being paid by Government when political leaders take indoor treatment in special wards;

(b) if so, the amount paid in this respect during the last two years; and

(c) whether it is a fact that recently political leaders have been transferred from special wards of the hospital to general wards; if so, the reasons for the same?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR SUSHILA NAYAR): (a) No, sir.

(b) and (c) does not arise.

#### GODAVARI BARRAGE

19. SHRI D. THENGARI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Government of India has accepted the recommendation of the Mitra Committee to the effect that the Godavari barrage should be located at Dowlaisywarum, about 150 ft. above the present site of the anicut; and

(b) if so, what is the reaction of Government in regard to other recommendations of the Mitra Committee?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) Recommendations are accepted. The Report has been sent to the Government of Andhra Pradesh for implementation.

#### COMMERCIAL CREDITS FROM THE SOVIET UNION

20. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state whether it is a fact that the Soviet Union has agreed to give India commercial credits repayable over a 10 year period in order to enable imports of spare parts and components